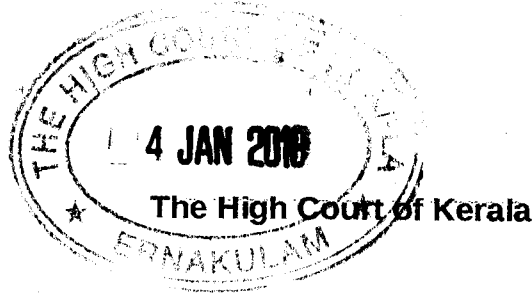


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Kochi: 682 031
Dated: 1.1.2018

Proceedings

High Court Establishment- appointment of- Sri.N.Anil Kumar, Principal District and Sessions Judge/STAT, Ernakulam as the Registrar General, High Court, and Sri.K.Haripal, Principal District and Sessions Judge, Thiruvananthapuram as the Registrar(Subordinate Judiciary), High Court- orders issued.

Read: High Court proceedings No.A5-21648/2015 (1) dated 30.11.2017

Order No. A5- 21648/2015 (1)

Sri.N.Anil Kumar, Super-time Scale District Judge, now functioning as Principal District and Sessions Judge/STAT, Ernakulam, stands appointed, the Registrar General, High Court on deputation basis. On getting relieved from the present post, he will take charge as the Registrar General, High Court from Sri.K.Babu, Registrar (Subordinate Judiciary), High Court who is holding the charge of the Registrar General, High Court. He is eligible for special pay at the rate of Rs.3750/- for extra administrative work, compensatory allowance at the rate of Rs.1500/- and Special allowance at the rate of Rs.1000/- per month.

Sri.K.Haripal, Selection Grade District Judge, now functioning as Principal District and Sessions Judge, Thiruvananthapuram, stands appointed, the Registrar (Subordinate Judiciary) of the High Court of Kerala on deputation basis. On getting relieved from the present post, he will take charge as the Registrar(Subordinate Judiciary), High Court from Sri.K.Babu, Registrar (Subordinate Judiciary), High Court who has been repatriated to the Subordinate Judiciary. He is eligible for special pay at the rate of Rs.3750/- for extra administrative work and compensatory allowance at the rate of Rs.1000/- per month.

The above appointments will come into force with effect from 8.1.2018 F.N.

(By Order)

A handwritten signature in black ink, appearing to be "K. Babu", written over a horizontal line.

K. Babu

Registrar (Subordinate Judiciary)
Registrar General -in charge

(p.t.o)

To

The Officers concerned.
The Chief Secretary to Government, Thiruvananthapuram. (with C/L)
The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram. (with C/L)
The Accountant General (A& E), Kerala, Thiruvananthapuram
The Accountant General (Audit), Kerala, Thiruvananthapuram
The Accountant General (A& E), Kerala, Branch Office, Ernakulam.
The Sub Treasury Officer, Ernakulam.
The Director of Public Relations, Thiruvananthapuram. (with C/L)
All District Judges.
All Chief Judicial Magistrates.
All Motor Accident Claims Tribunals.
All Family Court Judges.
All Addl. District and Sessions Judges (Adhoc), (Fast Track) Courts.
The Special Judges, NDPS Act Cases, Vadakara and Thodupuzha.
The Special Judge (Idamalaray Investigations), Ernakulam.
The Addl. Sessions Judges (Abkari Cases), Neyyattinkara & Kottarakkara.
The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
The Enquiry Commissioners and Special Judges of Thiruvananthapuram,
Thirssur, Kottayam and Kozhikode.
The Tribunal for local self Government Institutions, TRIDA Complex,
Medical College, P.O., Thiruvananthapuram.
The Kerala Co-operative Tribunal, Thiruvananthapuram.
The University Appellate Tribunal, Thiruvananthapuram.
The Forest Tribunal, Kozhikode.
The Wakf Tribunals of Kollam, Ernakulam and Kozhikode.
The Presiding Officers of Labour Court at Kollam, Ernakulam, Kozhikode &
Kannur
The Judicial Members of Agricultural Income Tax and Sales Tax Appellate
Tribunal of Kottayam, Ernakulam, Palakkad and Kozhikode.
The Director, Kerala Judicial Academy, Athani.
The Additional Director, Kerala Judicial Academy, Athani.
The Member Secretary, KELSA, Ernakulam.
The Deputy Director, Kerala Judicial Academy, Athani.
The Assistant Director, Kerala Judicial Academy, Athani.
The Joint Registrars, High Court.
The Deputy Registrars, High Court
The Finance Officer, High Court.
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Librarian, Kerala Judicial Academy, Athani
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The Personal Assistant to the Chief Justice, High Court
The Additional Personal Assistant to the Chief Justice, High Court

(p.t.o)

The Security Officer, High Court.
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration),
High Court

The 'B' Section, High Court (2 copies)
The Finance Wing, High Court
The G (Accounts-I & II) Sections, High Court
The A1, A2, A3, A4 and A6 seats, High Court
All sections, High Court
The Administrative Records Section, High Court
The File/Stock File

Copy submitted to:
The Honourable Judges